

(2017) 05 RAJ CK 0110
In the Rajasthan High Court
Case No : 4340 of 2017

Kavita W/o Indra Singh

APPELLANT

Vs

State of Rajasthan

RESPONDENT

Date of Decision : 23-05-2017

Acts Referred:

[Indian Penal Code, 1860](#), [Section 420](#),
[Section 468](#), [Section 471](#), [Section 467](#) - Cheating and dishonestly inducing delivery of property - Forgery for pur

Citation : (2017) 05 RAJ CK 0110

Hon'ble Judges : Sandeep Mehta

Bench : SINGLE BENCH

Advocate : DS Udawat, Deepak Choudhary

Judgement

1. Heard learned counsel for the petitioner and learned Public Prosecutor. Perused the material available on record.
2. This anticipatory bail application has been filed by the petitioner apprehending her arrest in connection with F.I.R. No.21/2017, Police Station Poogal, District Bikaner for the offences under Sections 420, 467, 468 and 471 IPC.
3. The petitioner is a losing candidate in Sarpanch elections. Since admittedly she did not gain wrongfully by contesting the election on the basis of alleged forged testimonials, I am of the opinion that the petitioner deserves indulgence of pre-arrest bail.
4. Accordingly, the bail application is allowed and it is directed that in the event of arrest of petitioner Kavita in connection with

F.I.R. No.21/2017, Police Station Poogal, District Bikaner, the petitioner shall be released on bail; provided she furnishes a personal bond in the sum of Rs.50,000/- along with two sureties of Rs.25,000/- each to the satisfaction of the concerned

Investigating Officer/S.H.O. on the following conditions :-

- (i). that the petitioner(s) shall make himself/herself/themselves available for interrogation by a police officer as and when required;
- (ii). that the petitioner(s) shall not directly or indirectly make any inducement, threat or promise to any person acquainted with the facts of the case so as to dissuade him from disclosing such facts to the court or any police officer; and
- (iii). that the petitioner(s) shall not leave India without previous permission of the court.